

[Shri Amal Datta]

green revolution in the rain-fed areas which somehow are anti-establishment and they have gone to the areas where irrigation is available or irrigation fed agriculture is possible. Only that is possible, nothing else. There small farmer and marginal farmers as they are in west Bengal. Now what happens is that a farmer wants credit. Where will he get the credit from except the village mahajan? He cannot enter the portals of the nationalised bank.

I wished Mr. Manmohan Singh was here. I do not know what is he doing when budget is being discussed. I think, this is the first time I am speaking on a budget when the Finance Minister is not there. He has got somebody who is very new. He is a very good man.

An Hon. Member: IMF People have come.

Shri Amal Datta: Oh IMF! I see, very good. There cheers to Mr. Manmohan Singh. So, the House is less important than the IMF. Please note.

What is happening in that agricultural credit sector? They have increased the quantity of rural agricultural credit. It is Rs. 16,500 crore which comes roughly to Rs. 200 for every Indian. That is the extent of credit available. But to whom is it available? Who gets that credit? I have visited the rural branches of certain banks. I have found that the allocation is so little that even the bank has a deposit of Rs. 100 crore. They will allocate not even one crore. They will allocate only Rs. 50 lakh for agriculture. This is evolution of RBI rules, whatever rules they have made.

But nobody is there to check or see to it that they follow the RBI rules. The marginal farmer and not the big farmer is allowed to enter the bank, see the manager, make an application for a loan and see that it is properly considered. Nobody is there to look after this. I as an MP, have to sit in the bank and call meetings. Then, ultimately a few people show result. When I say that they are not giving loans, in one month's

time to show the result they say that 50 people have got loans earlier and the figure becomes 200 people. They could do it in one month's time which they could not do earlier for years. So, what you people are doing in the Government? Who is going to see to such things? You have nationalised the banks in the name of the poor people but how many of these poor people are getting loans? All the money has been wasted in the loan melas. These are things which the Government could ensure to see that our country need not follow that policy which has been dictated to us by the IMF and World Bank. Many things could have been done using our natural resources. Our natural resources are so great that people abroad say that they are surprised that India is such a poor country. People say that with the Indo-Gangetic Valley, we can feed the entire world, if it is properly cultivated. What is the productivity of rice here? It is only 1600 kilograms per hectare. With much worse soil, Korea is producing seven tonnes, Japan is producing ten tonnes and such a big country like China is producing 5.5 tonnes. Are you not ashamed of this? With such large natural resources, India is still poor because of the mismanagement that you have done for the last forty years and still going in a path which is tangential, different and which will take us to touches and destruction in a very short time. You will see the result like what Mr. Gorbachev unachieved in five years time will be achieved by you in three to four years. With these words, I thank you for giving me an opportunity to speak.

16.32 hrs.

STATEMENT BY MINISTER - *CONTD.*

### **Bomb blast in Bombay**

(English)

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): The investigation by the Bombay Police in regard to bomb explosions in Bombay on March 12, 1993, has revealed the following:

- (i) A conspiracy appears to have been hatched by Pakistan in conjunction with Dawood Ibrahim, a Bombay underworld don based in Dubai, and the Memon family of Bombay, molar particularly Ibrahim Abdul Razak Memon "@ Tiger @ Must, a key lieutenant of Dawood Ibrahim, which has ownership links with Dawood Ibrahim.
- (ii) Ibrahim Abdul Razak Memon, along with other members of house family, has emerged as the pivotal figure behind the blasts. He visited Dubai thrice in the recent past, apparently to tie up arrangements with Dawood Ibrahim and Pakistan
- (iii) A huge consignment of arms and explosives was landed surreptitiously in district Raigad, Maharashtra, on February 2/3, 1993. The consignment, which was landed between masla and Srvardhan, was received by Mustaq himself, with the assistance of his trusted landing agent, Sharif Abdul Ghafoor " Dadabhai. Daud Mod phanse and Rehim Laundrywalla, all of whom have since been arrested.
- (iv) As part of the planned operation, the arrival of the arms and explosives on the Western coast was preceded by the visit of on of the landing agent, Daud Mohammad Phanse, to Dubai on January 19-22, 1993 at the invitation of Mustaq, who arranged for his stay at Hotel Delhi Darbar, Dubai. On January 20, 1993 he was taken to a bungalow to meet Dawood Ibrahim. As per Phane's disclosure, Dawood indicated his intention of sending a consignment of 'chemicals' a code name for explosives to india asked Phanse to arrange for its safe landing. The consignment which arrived in district Raigad on February 2/3, 1993 was carried in a speed boat
- (v) 'Tiger' Memon also played a prominent role in recruiting and motivating the trainees for carrying out the blasts. While the explosives, arms and operators at Dubai, both before their departure for Islamabad and after their return.
- (vi) 20 such operators left Bombay for Dubai on different dates in February, 1993. They left Dubai in three groups by PIA flights on February 9, 13 and 20, 1993; they were received at Islamabad Airport and driven off in a covered vehicle without going through the Immigration located in an isolated area about two hours drive from the Islamabad Airport.
- (vii) The training comprised physical exercises, use of IEDs, handling of grenades and firing from Kalashnikov rifles. The operators were briefed specially to target shopping centres, bridges, car parking areas, crowded localities and temples.
- (viii) The departure from Islamabad to Dubai, on 1st March, 1993 was again arranged without observing any Immigration formalities. While the group leaders had sought to destroy the Passports of the trainees, a number of Passports survived this precaution. The recovered Passports bear an Entry stamp dated February 18, 1993 and an exit stamp dated February 20, 1993 of the Immigration authorities at Dubai. Further, there is an Entry stamp dated 1st March, 1993 at Dubai Airport and an exit stamp dated 2nd March, 1993 for Bombay. The significant absence of Arrival and Departure stampings of

(Sh. S.B. Chavan)

the Pakistan Immigration authorities, between 20th February and 1st March, 1993 are eloquent testimony of Pakistan's involvement.

- (ix) The Pak complicity is further corroborated by a travel data input which shows that 6 members of the Memon family left Dubai for Karachi by flight PK-214 on March 17, 1993.
- (x) Evidence is available about the complicity of the Memon brothers in the Bombay blasts. A Maruti van abandoned by some of the conspirators after the bomb blasts was located in Worli area on March 12 evening. It contained AK-56 rifles and hand grenades. Ownership of the Maruti vehicle has been traced to Yakub Memon's wife. The search of the Memon's house has led to the recovery, among others, of the ignition key of scooter. This key was of one of the three unexploded scooter which was detected in Saigon area of Dadar. Empty cartons of explosives were also recovered during the searches. While an effort appears to have been made to obliterate the inscriptions on these cartons, a close examination shows Lahore markings. The recovered grenades bear the markings 'ARGES'. These are similar to those exploded by members of the group elsewhere in Bombay on March 12. A large number of such grenades have been recovered during the investigations. The markings on these grenades are those of a registered Trade Mark of an Austrian firm. Further enquiries are ongoing.
- (xi) All the members of the Memon family left Bombay for Dubai between 10th-12th March, 1993, morning. The

last one to leave was Mustaq Tager. The final touches to the ground level arrangements were entrusted by Mustaq to his trusted lieutenants including Ashgar Muqadam (Manager), Yalqub, Javed Daud Patel @ 'Chikna' and Anwar Haji Theba. A number of persons were then used to plant the various cars and scooters as well as susitacas bombs in thirteen chosen localities. Three of the bombs in thirteen chosen localities of unexplored 31 empty cardboard cartons, suspected to have contained the explosives, have since been recovered from the Al-Hussain building, in Bombay. While the stampings on these cartons have been deliberately erased, two of the recovered cardboard boxes still bear the stamping of city in Pakistan.

- (xii) The Bombay Police has so far arrested 80 persons who are accomplices in the conspiracy, of whom 10 were trained in Pakistan.

The Government of India had promptly informed the Pakistani authorities of the Memon family's involvement in the bomb blasts in Bombay as well as about the details of their travels and of their collaborators between India and Pakistan through Dubai.

The reaction of the Pakistani authorities to the information given to them so far indicates that Pakistan will take all possible measures to ensure against the exposure of any information relating to Pakistan training the conspirators in their country. This does not surprise the Government of India because Pakistan is under observation by important members of the international community about its involvement with state-sponsored terrorism. It is our assessment, therefore, that instead of cooperation in the apprehension of the Bombay blasts accused, Pakistan would try to safeguard against any revelation of their involvement in the explosions.

in Bombay.

while the investigations are continuing, the results of the inquiries so far clearly indicate Pakistan's organised support and involvement in the planning and execution of the series of bomb blasts which took place in Bombay on 12 March, 1993, leading to a large number of innocent persons being killed and injured, besides enormous loss to property.

[Translation]

(Interruptions)

SHRI NITISH KUMAR (BARH): Madam Chairman, he has not stated whether C.B.I. enquiry will be held or not when this issue was raised in the House the hon. Minister of Parliamentary Affairs had assured the House that the hon. Minister of Home Affairs will give a statement whether C.B.I. enquiry would be conducted or not .....

(Interruptions)... Madam, Chairperson, Yesterday this issue was raised as to why the C.B.I. enquiry is not being conducted The hon. Minister Affairs will make a statement in this regard

(Interruptions)

SHRI MADAN LAL KHURANA (South Delhi): Madam, he has not uttered any thing about the C.B.I enquiry into the matter. He has also not said as to when Pakistan was informed about the matter. The hon. Minister of external affairs stated yesterday that he did not know whether Pakistan was directly involved in it. I would like to know whether the hon. Minister has informed the Minister of external Affairs about it.....(Interruptions)

SHRI NITISH KUMAR: Yesterday the hon. Minister of Parliamentary Affairs had assured the House in the issue of the C.B.I enquiry.

Mr. Chairman: There can be no clarification on the statement made by the Minister.

SHRI NITISH KUMAR: I am not seeking

any clarification. I am merely pointing out the hon. Minister of Parliamentary Affairs had assured us that the hon. Minister of Home Affairs would make a statement soon the issue of holding the C.B.I. enquiry. through you, I would like to know whether he will make a separate statement or he will tell us just now whether the C.B.I enquiry will be held or not.

Shri Bhogendra Jha (Madhubani): Madam a clarification on is needed here. It has appeared in the newspapers that the Chief Minister of Maharashtra is against the move to hold a C.B.I. enquiry into the matter. I would like to know as to what are the facts. I would like to know whether the Maharashtra police is capable of holding enquiry into the bomb blast incidents in Bombay for which conspiracy was hatched in foreign countries. Would the enquiry be handed over to the C.B.I.?

[English]

Mr. Chairman: Mr. [ Anna Joshi has just now informed that he has certain information to be given to the House. So, I will be allowing him.

[Translation]

Shri Anna Joshi (Puna): Madam Chairperson, I rise to submit with deep sorrow that just now a news has been flashed that a bomb exploded at pune railway station in my constituency around 2 p.m. Four persons were killed on the spot and several others received injuries. The buildings around this site were also damaged. This is a preliminary news a details will follow. Through you, I would like to urge the hon. Minister of Home Affairs that He should make a statement tomorrow on this issue also (Interruptions)

SOME HON. MEMBERS: Right now.

SHRI ANNA JOSHI: He should make a Statement just now. This is my humble request....(Interruptions)

SHRI NITISH KUMAR: He should make a statement on this incident just now and at the same time he must also assay something about holding a C.B.I enquiry into the Bombay bomb blasts.

[*English*]

SHRI S. B. CHAVAN: Madam about the enquiry to be entrusted to be entrusted to the CBI, I would like say that unless the state Government were to request for the same, we cannot on our own entrust it to them.

SHRIMATI GEETA MUKHERJEE (Panskura): It is an international conspiracy.

[*Translation*]

SHRI NITISH KUMAR: I would like to kumar whether the Government of Maharashtra has opposed it.....(*Interruptions*)

SHRI MADAN LAL KHURANA: Is the government of Maharashtra opposing it?: Yesterday, we were informed that a CBI enquiry would bordered. (*Interruptions*) It was stated in this august House that a C.B.I. inquiry will be held into it.....(*Interruption*)

[*English*]

MR. CHAIRMAN: You have communicated your sentiments. Now you please sit down.

[*Translation*]

SHRI NITISH KUMAR: This issue has national and international dimensions. This issue was raised in the House yesterday.....(*Interruption*) Had it been an isolated problem of as State, we would not have discussed it in the house. But it has national and international dimensions. The august house has discussed it and it has discussed it seriously. therefore, to say that the Government there has not made any request, is not sufficient. What

dies the Central Government contemplate over it? does it suo-motu propose to hold a C. B. I. inquiry or not? soon after the incident, the Government had sent a team thread (*Interruptions*) Today the hon. Minister of Home Affairs has stated in his statement that there is Pakistan's organised involvement in it. In such a situation, what will be the jurisdiction of the State police? What does the Government think in such a case which has international dimensions? Does it moot propose to hold a C. B. I. enquiry or not? It seems that the Government has no intention to apprehend the culprits and it want to pass the buck on the Chief Minister....(*Interruption*)

[*English*]

MR. CHAIRMAN: You have communicated your sentiments. Now you please sit down.

SHRI S B CHAVAN: I refute the allegations/insinuations made by the hon. Members against the Chief Minister of Maharashtra. I have nearly stated even at this stage if the hon. Members so strongly feel, I don't think we can impose ourselves on any of the State Governments Against their will. If all the hon. Members were to agree, certainly, I have no objection. (*Interruptions*) Even in Calcutta also, they are not asking for out enquiry from the Government of India. So, let us understand the implications of what the hon. Members are saying. If you so feel that the Government of India should take the initiative in the matter, the Act has to be amended; and thereafter, whatever the consequences are, we will certainly look into them. (*Interruptions*)

[*Translation*]

SHRI MADHAN LAL KHURANA: There is Pakistans hand in it.

[*English*]

MR. CHAIRMAN: You have communicated your feelings to the House.

[*Translation*]

16.50hrs

Now you please sit down (*Interruptions*)

GENERAL BUDGET 1993-94 GENERAL  
DISCUSSION - *CONTD*

SHRI ANNA JOSHI: Does the Govern-  
ment want to make a statement on bomb blast  
in Pune?

[*English*]

[*English*]

MR. CHAIRMAN: Shri Peter G Marbaniang.

(*Interruptions*)

SHRI S.B.CHAVAN: It is a fact that in a  
passengers train between Pune and Manmad, I  
believe, the last compartment did have some  
kind of an explosion. We do not have the details  
so far. I will make an enquiry; and then, if  
necessary, inform the house.

MR. CHAIRMAN: Please sit down.

(*Interruptions*)

[*Translation*]

MR. CHAIRMAN: Will you please sit down?

(*Interruptions*)\*

SHRI MADAN LAL KHURANA: You have  
stated in your statement that there is Pakistan's  
and in it. If there is Pakistan's hand, why the  
C.B.I.....(*Interruptions*) It must be replied...(*In-*  
*terruption*)

MR. CHAIRMAN: This is not going on  
record.

SHRI PETER G. MARBANIANG  
(Shillong): Madam Chairperson, I rise to sup-  
port the Budget for the year 1993-94. The speech  
of our Finance Minister, Shri Manmohan Singh  
on 27th February, 1993, while presenting the  
Budget for 1993-94.....(*Interruptions*)

[*English*]

MR. CHAIRMAN: There is no scope for  
clarifications in this House.

MR. CHAIRMAN: Please sit down.

(*Interruptions*)

[*Translation*]

SHRI BASUDEB ACHARIA (Bankura):  
What about Aligarh incidents?

SHRI MADAN LAL KHURANA: This is not  
an isolated issue of Maharashtra...(*Interruptions*)  
He has stated that if the House wanted a C.B.I.  
enquiry it will be held. It may be noted that this  
adjust Hours has demanded a CBI enquiry  
earlier also. Since there is a Pakistan's hand in  
it, and the House also wants to hold a CBI  
enquiry, the Government should make an an-  
nouncement about C.B.I. inquiry into  
it...(*Interruptions*)

SHRI S.B. CHAVAN: I am going to make  
a statement on Aligarh incidents tomorrow.

SHRI HARI KISHORE SINGH (Sheohar):  
The Dubai Government have said that they had  
got the information after two days. Then, after two  
days, the Pakistan government said that they  
got the information. What was the Government  
of India doing.